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Title: Introduction of the Representation of the People (Amendment) Bill, 2010 (Insertion of new section 29AA).

SHRI JAI PRAKASH AGARWAL (NORTH EAST DELHI): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951. "

*The motion was adopted.*

SHRI JAI PRAKASH AGARWAL : I introduce the Bill.

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